

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave to Appeal (Crl.) No(s). 5263/2021

RAN VIJAI SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

I.A. No. 108153/2021-INTERVENTION/IMPLEADMENT

Date : 08-11-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
[IN CHAMBER]

For Petitioner(s) Mr. Anoop Prakash Awasthi, AOR

For Respondent(s) Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice to the respondent-State is complete. However, there is no appearance on behalf of the respondent. Learned counsel appearing for the impleading party has submitted that his application may be allowed as he is a complainant in the case.

Learned counsel for the petitioner seeks time to file objection to the said application. Hence, the matter is adjourned for four weeks.

List after four weeks.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(PRADEEP KUMAR)
COURT MASTER